

Annexure – 3

Name of the corporate debtor: Gensol EV Lease Limited, Date of commencement of CIRP 13.06.2025; List of creditors as on: 27.06.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Indian renewable Energy Development Agency Limited	26.06.2025	2189871990	2189871990	Secured	Yes	yes	no	99.2387%	-	-	-	-	Amount has been admitted on provisional basis, on the basis of documents received from financial creditor
2	The Federal Bank of India	26.06.2025	8261592	8261592	Secured	Yes	yes	no	0.3869%	-	-	-	-	Amount has been admitted on provisional basis, on the basis of documents received from financial creditor
3	Sundaram Finance Limited	27.06.2025	8537123	8537123	Secured	Yes	yes	no	0.3744%	-	-	-	-	Amount has been admitted on provisional basis, on the basis of documents received from financial creditor
4	Blusmart Fleet Private Limited	27.06.2025	457033653	-	-	-	-	yes	-	-	-	-	-	No documents received except form C
			Total= 2663704358	Total= 2206670705					100%					